

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 615/252(3)/ND/2018

In the matter of:

Inderprastha Machin Tools Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 20.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Kartik Bhagat, Adv.

For the Respondent

: Ms. Kusum Yadav,
Company Prosecutor

For the IT

: Mr. Puneet Rai, St. Counsel with
Mr. Manas Tripathi, Adv.

ORDER

Due to paucity of time, matter is adjourned to 13.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

